

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5648 OF 2006

STATE OF PUNJAB & ORS.

Appellant (s)

VERSUS

M/S. ATUL FASTENERS LTD.

Respondent(s)

(With appln(s) for clarification/modification of court's order dt. 4.12.2006 and office report)

Date: 24/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s)

Mr. Ajay Pal,Adv.

For Respondent(s)

Mr. Jawaharlal Gupta,Sr.Adv.

Ms. Nidhi Gupta,Adv.

Ms. S. Janani,Adv.

UPON hearing counsel the Court made the following

O R D E R

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After hearing the parties for some time the Court reserved its orders in this matter.

[SUMAN WADHWA]

[MADHU SAXENA]

COURT MASTER

COURT MASTER

Book Cited

Punjab Genl. Sales Tax Act 1948